

No. RJ-1/Regular/1133/2025

**HIGH COURT OF JUDICATURE AT BOMBAY,  
AT PRINCIPAL SEAT**

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties at the **Principal Seat at Bombay** that on **29<sup>th</sup> July 2025** :

**I**

The Division Bench comprising of the **Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Jitendra S. Jain** will take up Their Lordships extant judicial assignment **in the Second Session**. The Hon'ble Division Bench will take up **"Admission Morning Board"** **in the Second Session**.

**II**

The Division Bench comprising of the **Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Jitendra S. Jain** will not be available for judicial work **in the First Session**.

Dated this 29<sup>th</sup> day of July 2025

By Order,

Sd/-  
(Anil H. Laddhad)  
Prothonotary & Sr. Master,  
**High Court, O.S. Bombay.**

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
**High Court, A.S., Bombay.**